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| <u> </u> | 2 | | 3 | 4 | 5 |
|------------|---------------|--------|--------|-------|--------|
| 4. | Amreli | | 9941 | 34 | 13023 |
| 5 . | Bhavnagar | | 5000 | 2000 | 7000 |
| 6. | Rajkot | | 5500 | 2050 | 7550 |
| 7. | Kheda | | 1200 | 310 | 1510 |
| 8. | Jamnagar | | 4600 | 2300 | 6900 |
| 9. | Porbhandar | | 1090 | 270 | 1360 |
| 10. | Junagarh | | 3000 | 500 | 3500 |
| 11. | Ahmedabad | | 1600 | 550 | 2150 |
| 12. | Banaskantha | | 5000 | 1000 | 6000 |
| 13. | Sabharkantha | | 15000 | 3750 | 18750 |
| 14. | Patan | | 2500 | 700 | 3200 |
| 15. | Panchmahals | | 18000 | 4500 | 22500 |
| 16. | Surat | | 29 | 16 | 45 |
| 17. | Narmada | | 400 | 175 | 575 |
| 18. | Dahod | | 20512 | 4693 | 25205 |
| 19. | Mehsana | | 2000 | 500 | 2500 |
| 20. | Vadodara | | 200 | 75 | 275 |
| 21. | Surendranagar | | 10600 | 2600 | 13200 |
| | | TOTAL: | 116515 | 31590 | 148105 |

Districts/Blocks in Jharkhand under DPAP

1783. SHRI S. S. AHLUWALIA: Will the Minister of RURAL DEVELOP-MENT be pleased to state:

- (a) the drought prone districts and blocks in Jharkhand where Drought Prone Areas Programme (DPAP) is under implementation with details thereof;
 - (b) whether Government have reviewed the DPAP in Jharkhand;
 - (c) if so, the findings thereof; and

(d) the details of remedial measure being taken?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMMENT (SHRI ANNASAHEB M. K. PATIL): (a) The districts and blocks in Jharkhand State covered under DPAP and the projects sanctioned under the Programme are mentioned in the enclosed statement (see below).

- (b) The review of the Programme is a continuous process. The Programme Division reviews the progress from time to time with the Senior Officers of the State Government. The officers of the Ministry of rural Development also visit the State Headquarter districts to review the programme from time to time. Submission of Quarterly Progress Reports and Monthly Progress Reports about the projects under implementation by the Programme District have also been prescribed by the Department of Land Resources.
- (c) and (d) Except in case of Chatra, the implementation of watershed development Projects in other districts appears to be slow. A Work shop was organised at Ranchi in June, 2001 order to familiarise all concerned about the Guidelines for Watershed Development so that the bottlenecks, if any, in the implementation of the projects could be removed. The need for accelerating the pace of the work has also been emphasised to State/Districts official from time to time.

Statement

Districts and blocks in Jharkhand covered under DPAP and number of projects sanctioned under the programme

| District | Blocks | No. of Projects sanctioned |
|------------|--|----------------------------|
| 1 | 2 | 3 |
| 1. Bokaro | 1. Chandan Kiari 2. Chas | 17 |
| 2. Chatra | 1. Chatra 2. Hunterganj 3. Simaria 4. Tandwa | 65 |
| 3. Deoghar | Deoghar Karro Madhupur Mohanpur Palajori | 57 |

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| 1 | 2 | 3 | |
|------------|-----------------|----|--|
| | 6. Sarath | | |
| | 7. Sarawan | | |
| 4. Dhanbad | 1. Baghmara | 56 | |
| | 2. Baliapur | | |
| | 3. Dhanbad | | |
| | 4. Gobindpur | | |
| | 5. Jharia | | |
| | 6. Nirsa | | |
| | 7. Topchanchi | | |
| | 8. Tundi | | |
| 5. Dumka | 1. Dumka | 67 | |
| | 2. Gopikandar | | |
| | 3. Jama | | |
| | 4. Jarmundi | | |
| | 5. Kathikund | | |
| | 6. Mashalia | | |
| | 7. Ramgarh | | |
| | 8. Rameshwar | | |
| | 9. Saranahat | | |
| | 10. Shikaripara | | |
| 6. Jamtara | 1. Jamtara | | |
| | 2. Kundhait | | |
| | 3. Nala | | |
| | 4. Narainpur | | |
| 7. Garhwa | 1. Bhandaria | 68 | |
| | 2. Bhawanathpur | | |
| | 3. Kharandi | | |
| | 4. Dhurki | | |
| | 5. Garhwa | | |
| | 6. Majhiaon | | |
| | 7. Kandi | | |
| | 8. Nagaruntari | | |
| | 9. Ramuna | | |
| | 10. Meral | | |
| | 11. Dhandai | | |
| | 12. Ranka | | |
| | 13. Ramkanda | | |
| | 14. Chinia | | |
| | | | |

| 1 | 2 | 3 | |
|----------------|-------------------------|-----|--|
| 8. Godda | 1. Boarijore | 27 | |
| o, Godda | 2. Godda | 21 | |
| | 3. Mahagama | | |
| | 4. Mehrma | | |
| | 5. Pathargama | | |
| | 6. Poraiyahat | | |
| | 7. Sunderpahari | | |
| 9. Hazaribaglı | 1. Barkatha | 100 | |
| 5. Hazai waga | 2. Chauparan | 100 | |
| | 3. Churchu | | |
| | 4. Gola | | |
| | 5. Ichak | | |
| | 6. Kathkamsandi | | |
| | 7. Mandu | | |
| | 8. Patratu | | |
| | 9. Ramgarh | | |
| | 10. Vishnugarh | | |
| 10. Kodarma | 1. Jainagar | | |
| iv. Rodaima | - | | |
| | Chandwara Kodarma | | |
| | Nocarma Markachho | | |
| 11. Palaman | | 124 | |
| 11. Palaman | 1. Bishrampur | 124 | |
| | 2. Pandu | | |
| | 3. Chainpur | | |
| | 4. Chhatarpur | | |
| | 5. Daltongunj | | |
| | 6. Satbarwa | | |
| | 7. Hariharganj | | |
| | 8. Hussainabad | | |
| | 9. Lesliganj | | |
| | 10. Manatu 11. Panki | | |
| 10 7 | • • | | |
| 12. Latehar | 1. Balumath | | |
| | 2. Barwadih | | |
| | 3. Chandwa | | |
| | 4. Garu | | |
| | 5. Latehar | | |
| | 6. Mahuadanr | | |

| 1 | 2 | 3 | |
|-------------------|--------------|-----|--|
| | 7. Manika | | |
| 13. Sahebganj | 1. Barhai | 74 | |
| | 2. Barharwa | | |
| | 3. Pathna | | |
| | 4. Rajmahal | | |
| | 5. Sahebgan | | |
| | 6.Taljhari | | |
| 14. Pakur | 1. Amrapara | | |
| | 2. Hiranpur | | |
| | 3. Littipara | | |
| | 4. Maheshpur | | |
| | 5. Pakur | | |
| | 6. Pakuria | | |
| Total 14 district | s 100 block | 655 | |

Note: The average size of a project is 500 hectares.

Blocks where EAS have not been launched

- 1784. SHRIMATI VANGA GEETHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the number of blocks where Employment Assurance Scheme has not been launched till date;
 - (b) the details thereof;
 - (c) the main features of EAS; and
 - (d) the details of wage hours created under this scheme?

THE MINISTER OF RURAL DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) and (b) The Employment Assurance Scheme is being implemented in all the rural blocks of the country excepting Delhi and Chandigarh.

(c) The Employment Assurance Scheme (EAS) is being implemented to create additional wage employment opportunities during the period of acute shortage of wage employment for the rural poor living Below Poverty Line (BPL). 70% of the funds under the Scheme are utilized at the Panchayat Samiti level and 30% at the Zila Parishad level. The programme is being implemented through the Zila Parishad/DRDA. No work can be taken up under the programme unless it forms part of the Annual Action Plan.